

HIGH COURT FOR THE STATE OF TELANGANA

MAIN CASE: CrI.A.No. 1042 of 2025

PROCEEDING SHEET

| Sl. No. | DATE | ORDER | OFFICE NOTE |
|--------------------|-------------|---|------------------------|
| | 13.10.2025 | <p><u>SKS, J</u></p> <p>There is no representation on behalf of the petitioner.</p> <p>At request of the learned Additional Public Prosecutor, list on 27.10.2025.</p> <p style="text-align: right;">B/O TU</p> | |

